

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (c) The Government has sanctioned construction of 340.00 km. of border fencing in the State of Gujarat, out of which the fencing work to the extent of 261.28 km. has been completed and 78.72 km. is in balance. The fencing works along the Indo-Pakistan border was scheduled to be completed by May, 2012. However, the works have spilled over as the balance stretches fall in the inundated/water-lodged/marshy areas. The executing agencies are in the process of deploying improved technology to fence the remaining stretches which can withstand the terrain and weather conditions.

Revised guidelines for visa violations by foreign nationals

2173. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has made any study on the overstaying of foreign nationals in the country by visa violations;

(b) if so, the details thereof;

(c) whether in the light of such visa violations, Government has issued revised guidelines and the methodology to be adopted in deporting foreign nationals to their respective countries; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) As per the information available, a total number of 56785 foreigners were found overstaying in India as on 31.12.2013.

(c) and (d) Central Government is vested with powers to deport a foreign national under section 3(2)(c) of the Foreigners Act, 1946. These powers to identify and deport illegally staying foreign nationals, including Bangladeshi nationals, have also been delegated to the State Governments/ UT Administrations. Detection and deportation of such illegal immigrants is a continuous process. A revised procedure for detection and deportation of illegal Bangladeshi immigrants was communicated to the State Governments/ Union Territory Administrations in November, 2009, which was partially modified in February, 2011. The procedure includes sending back then and there, the illegal immigrants who are intercepted at the border while entering India unauthorisedly.

Increase in crimes cases registered

2174. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of criminal cases registered during the last two years;

(b) the number of cases disposed and the number of cases still pending for disposal;

(c) whether the crime graph is rapidly increasing in the country and if so, the reasons therefor; and

(d) the measures being taken by Government for early disposal of cases and proper investigation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (c) The total number of cases committed under all laws and the number of cases disposed/pending during the year 2011-2013 is given in Statement (*See* below). The cases committed under IPC and SLL shows a rising and mixed trend respectively.

(d) 'Police' and 'Public Order' are State subjects under the seventh Schedule to the Constitution of India. Therefore, the State Governments are primarily responsible for the prevention, detection, registration and investigation of crime and for prosecuting the criminals through the machinery of their law enforcement agencies as also for protecting the life and property of the citizens. The Government of India takes cognizance of various incidents of murders, riots, rapes etc. and depending upon the gravity of the Crime, seeks reports from the concerned State Governments and take quick remedial action. The Government also supplements the efforts of State Governments by deploying additional Central Police Forces for maintaining the Law and Order. Further, there are various constitutional bodies acting under the purview of the judiciary/parliament like the various commissions *viz* NHRC and other Commissions, which enshrine and over views such incidences.

The Union Government, however, attaches highest importance to the matter of prevention of crime and therefore, has continued to urge to the State Governments/UT Administrations to give more focused attention towards improving the administration of criminal justice system and taking such measures as are necessary for prevention and control of crime. The Government has made adequate measures for setting up of fast track courts/ subordinate courts, which is the responsibility of the State Governments under the Constitution of India. Fast Track Courts (FTCs) are set-up by the State Government in consultation with the respective High Courts. Fast Track Courts (FTCs) were set-up to handle long pending cases by the States, which were disposing of various cases by these Fast Track Courts functional in various States. In the Conference of Chief Ministers and Chief Justices held in New Delhi on 7th April, 2013, it has been resolved that the State Governments shall, in consultation with the Chief Justices of the respective High Courts, take necessary steps to establish suitable number of Fast Track Courts relating to offences

against women, children, differently abled persons, senior citizens and marginalized sections of the society and provide adequate funds for the purpose of creating and continuing Fast Track Courts.

Further, the Government has also taken the following steps to overcome the crimes like:- (i) Criminal Law Amendment Act, (ii) Nirbhaya Project, (iii) The Protection of Children from Sexual Offences Act, 2012' (POCSO Act), (iv) Modernization of State Police Force Scheme, (v) Crime and Criminal Tracking Network and Systems (CCTNS); and (vi) Advisories on various issues were made to the States/UTs on with relate to pruning down of incidences relating to the:- (a) Advisory on Crime against Women-Measures needed to curb issued on 04.09.2009. (b) Advisory on Prevention, Registration, Investigation and Prosecution of Crime issued on 16-07-2010. (c) Advisory on Arrest of an accused outside the State/UT jurisdiction issued on 16-05-2012 (d) Advisory on Registration of FIR irrespective of territorial jurisdiction and Zero FIR was issued on 10.05.2013 (e) Compulsory Registration of FIR u/s 154 Cr. P. C. when the information makes out a cognizable offence issued on 5-2-2014 and (f) Advisory on ensuring quality of investigation of crime dated 24th March 2014.

Statement

Total number of IPC Cases Reported (CR), Cases Chargesheeted (CS), Cases in which Final Report Submitted (FR), Cases Pending for Investigation at the end of year (PI), Cases Trial Completed (TC), Cases Convicted (CV), Cases Acquitted or Discharged (AQ) and Cases Pending for Trial at the end of the year (PT) during 2011

Sl. No.	State/UT	CR	CS	FR	PI	TC	CV	AQ	PT
1.	Andhra Pradesh	189780	144007	19561	58249	110646	36911	73735	340914
2.	Arunachal Pradesh	2286	1249	864	1695	511	227	284	16498
3.	Assam	66714	27920	23471	83931	23876	4744	19132	96077
4.	Bihar	135896	114979	40154	83482	56741	8792	47949	568900
5.	Chhattisgarh	57218	47451	9536	7133	29942	13364	16578	186952
6.	Goa	3449	1769	1509	2528	1237	320	917	7985
7.	Gujarat	123371	101903	18897	19497	64674	25301	39373	871690
8.	Haryana	60741	35812	17911	18126	41888	10685	31203	134357
9.	Himachal Pradesh	14312	9984	1795	4636	5286	1326	3960	62369
10.	Jammu and Kashmir	24504	20086	3832	8154	10172	5140	5032	82753
11.	Jharkhand	35838	25080	10578	25073	22256	6517	15739	64444

Sl. No.	State/UT	CR	CS	FR	PI	TC	CV	AQ	PT
12.	Karnataka	137600	110297	33246	47814	78182	28294	49888	290631
13.	Kerala	172137	149817	6897	32987	97344	63500	33844	420106
14.	Madhya Pradesh	217094	183768	30149	12582	145607	62260	83347	576473
15.	Maharashtra	204902	139104	57508	112962	99516	8168	91348	1341836
16.	Manipur	3218	116	1667	13431	54	28	26	2749
17.	Meghalaya	2755	1150	904	6888	699	289	410	9230
18.	Mizoram	1821	1431	112	584	1177	1054	123	1410
19.	Nagaland	1083	879	286	524	1193	1050	143	1326
20.	Odisha	61277	52574	8371	24263	34320	3544	30776	348711
21.	Punjab	34883	23887	7636	20285	22454	8729	13725	92922
22.	Rajasthan	165622	93079	23496	7762	72599	46825	25774	452766
23.	Sikkim	596	331	97	385	296	142	154	1123
24.	Tamil Nadu	192879	132725	19040	102155	109821	68222	41599	277986
25.	Tripura	5803	5163	1161	955	2751	401	2350	16000
26.	Uttar Pradesh	195135	121688	55556	25676	121537	72480	49057	401179
27.	Uttarakhand	8774	5641	2252	1684	3028	1983	1045	26266
28.	West Bengal	143197	103139	29691	84748	24703	3298	21405	643576
TOTAL (States)		2262885	1655029	426177	808189	1182510	483594	698916	7337229
29.	Andman and Nicobar Islands	793	672	186	608	77	55	22	6533
30.	Chandigarh	3542	2151	1891	2003	1348	664	684	5947
31.	Dadra and Nagar Haveli	372	266	101	388	93	12	81	2352
32.	Daman and Diu	224	133	91	155	138	30	108	450
33.	Delhi UT	53353	28492	25329	43965	25316	12177	13139	203510
34.	Lakshadweep	44	63	93	53	51	37	14	150
35.	Puducherry	4362	3075	444	1083	1692	1427	265	6845
TOTAL (UTs)		62690	34852	28135	48255	28715	14402	14313	225787
TOTAL (ALL INDIA)		2325575	1689881	454312	856444	1211225	497996	713229	7563016

Source: Crime in India Data

Total number of IPC Cases Reported (CR), Cases Chargesheeted (CS), Cases in which Final Report Submitted (FR), Cases Pending for Investigation at the end of year (PI), Cases Trial Completed (TC), Cases Convicted (CV), Cases Acquitted or Discharged (AQ), and Cases Pending for Trial at the end of the year (PT) and Percentage Variation (PVR) during 2012

Sl. No.	State/UT	CR	CS	FR	PI	TC	CV	AQ	PT	PVR
1	2	3	4	5	6	7	8	9	10	11
1.	Andhra Pradesh	192522	145056	18881	69592	114732	34043	80689	332980	1.4
2.	Arunachal Pradesh	2420	1283	681	2151	526	213	313	17106	5.9
3.	Assam	77682	31237	26465	98844	20244	2154	18090	106431	16.4
4.	Bihar	146614	132576	35141	49863	57361	9116	48245	634820	7.9
5.	Chhattisgarh	54598	45663	9236	6703	37901	17437	20464	185394	-4.6
6.	Goa	3608	1649	1081	3372	1420	312	1108	8175	4.6
7.	Gujarat	130121	110014	20459	18559	66995	23811	43184	912474	5.5
8.	Haryana	62480	38566	22605	15663	43343	13800	29543	129458	2.9
9.	Himachal Pradesh	12557	10308	1952	3859	6384	1461	4923	65270	-12.3
10.	Jammu and Kashmir	24608	19654	3049	7861	15915	5890	10025	82950	0.4
11.	Jharkhand	40946	26743	11329	27126	24777	5739	19038	65154	14.3
12.	Karnataka	134021	104762	23228	47343	108153	34069	74084	281290	-2.6

1	2	3	4	5	6	7	8	9	10	11
13.	Kerala	158989	145288	6943	34679	92305	60381	31924	469213	-7.6
14.	Madhya Pradesh	220335	189285	30913	12153	122948	58645	64303	577541	1.5
15.	Maharashtra	202700	139126	58056	114514	104748	9807	94941	1351775	-1.1
16.	Manipur	3737	95	2179	14893	70	49	21	2767	16.1
17.	Meghalaya	2557	1153	880	7409	210	91	119	10103	-7.2
18.	Mizoram	1766	1370	110	870	1394	1248	146	1375	-3.0
19.	Nagaland	1090	748	391	371	530	455	75	1536	0.6
20.	Odisha	67957	53480	8062	27255	35744	3922	31822	366447	10.9
21.	Punjab	35790	24392	7208	21420	22138	8304	13834	95134	2.6
22.	Rajasthan	170948	92502	25238	9928	75685	46332	29303	452888	3.2
23.	Sikkim	528	392	185	336	287	111	176	1215	-11.4
24.	Tamil Nadu	200474	160233	19869	106980	128570	72675	55895	308578	3.9
25.	Tripura	6264	4972	1121	1102	6206	923	5283	14057	7.9
26.	Uttar Pradesh	198093	125695	57237	29997	82747	43531	39216	434888	1.5
27.	Uttarakhand	8882	6047	2648	1521	6895	5260	1635	24533	-1.2

28.	West Bengal	161427	130327	36099	78868	39790	4160	35630	731695	12.7
	TOTAL (States)	2323714	1742616	431246	813232	1218018	463989	754029	7665247	2.7
29.	Andman and Nicobar Islands	683	494	134	663	380	206	174	6647	-13.9
30.	Chandigarh	3606	2504	1602	1328	1621	819	802	6830	1.8
31.	Dadra and Nagar Haveli	318	276	141	288	231	23	208	2397	-14.5
32.	Daman and Diu	239	159	96	139	94	13	81	495	6.7
33.	Delhi UT	54287	24906	42551	28291	29700	15565	14135	198716	1.8
34.	Lakshadweep	60	32	18	63	65	24	41	114	36.4
35.	Puducherry	4281	3163	559	1491	2029	1621	408	7962	-1.9
	TOTAL (UTs)	63474	31534	45101	32263	34120	18271	15849	223161	1.3
	TOTAL (ALL INDIA)	2387188	1774150	476347	845495	1252138	482260	769878	7888408	2.6

Total number of IPC Cases Reported (CR), Cases Chargesheeted (CS), Cases in which Final Report Submitted (FR), Cases Pending for Investigation at the end of year (PI), Cases Trial Completed (TC), Cases Convicted (CV), Cases Acquitted or Discharged (AQ) and Cases Pending for Trial at the end of the year (PT) and Percentage Variation (PVR) during 2013

Sl. No.	State/UT	CR	CS	FR	PI	TC	CV	AQ	PT	PVR
1	2	3	4	5	6	7	8	9	10	11
1.	Andhra Pradesh	218015	159540	18646	92558	104456	34211	70245	359201	13.2
2.	Arunachal Pradesh	2776	1417	715	2795	332	160	172	18108	14.7
3.	Assam	87186	40229	35255	110408	29360	2512	26848	116607	12.2
4.	Bihar	167455	123530	36645	44428	70278	9433	60845	678988	14.2
5.	Chhattisgarh	56870	46356	9713	7385	39974	15510	24464	183700	4.2
6.	Goa	4312	1949	1360	4332	1501	361	1140	8567	19.5
7.	Gujarat	157435	135346	19538	20279	78479	32020	46459	967510	21.0
8.	Haryana	72098	45500	25100	11632	43679	13678	30001	131200	15.4
9.	Himachal Pradesh	13750	11063	2224	2928	6381	1348	5033	68858	9.5
10.	Jammu and Kashmir	25390	18622	2760	9640	19685	6002	13683	77779	3.2
11.	Jharkhand	48208	29861	13695	30557	26767	6709	20058	67217	17.7
12.	Karnataka	136689	100415	22680	52983	97566	31700	65866	276450	2.0

13.	Kerala	176334	164468	7627	33913	98930	67749	31181	530486	10.9
14.	Madhya Pradesh	227453	188777	33119	17117	116764	58040	58724	576882	3.2
15.	Maharashtra	234385	152883	58120	132913	108847	14487	94360	1369294	15.6
16.	Manipur	3178	143	2175	15753	69	30	39	2841	-15.0
17.	Meghalaya	3259	1517	1051	8091	290	118	172	11301	27.5
18.	Mizoram	1709	1538	170	870	1252	1046	206	1659	-3.2
19.	Nagaland	1216	649	299	637	871	715	156	1302	11.6
20.	Odisha	71718	57488	9098	28520	28913	2983	25930	395022	5.5
21.	Punjab	36667	24455	7475	23043	24482	8909	15573	94883	2.5
22.	Rajasthan	196224	97293	32345	16746	70529	43872	26657	463247	14.8
23.	Sikkim	851	666	300	223	1295	567	728	544	61.2
24.	Tamil Nadu	203579	172029	22363	103339	167297	98376	68921	311628	1.5
25.	Tripura	6210	4982	1321	1009	3994	637	3357	13751	-0.9
26.	Uttar Pradesh	226445	138462	66800	39792	82898	44017	38881	475920	14.3
27.	Uttarakhand	9546	6157	2393	1951	5944	4174	1770	24364	7.5
28.	West Bengal	169535	138425	30953	79012	31396	4512	26884	838443	5.0
TOTAL (STATES)		2558493	1863760	463940	892854	1262229	503876	758353	8065752	10.1

1	2	3	4	5	6	7	8	9	10	11
29.	Andman and Nicobar Islands	612	762	208	305	454	233	221	6955	-10.4
30.	Chandigarh	4077	2179	1073	1979	2308	1175	1133	6701	13.1
31.	Dadra and Nagar Haveli	314	253	110	237	183	11	172	2467	-1.3
32.	Daman and Diu	246	140	60	185	90	0	90	516	2.9
33.	Delhi UT	80184	29014	24547	52001	22914	11214	11700	204352	47.7
34.	Lakshadweep	40	41	15	47	25	4	21	130	-33.3
35.	Puducherry	3756	3427	434	1280	1945	1613	332	9411	-12.3
	TOTAL (UTs)	89229	35816	26447	56034	27919	14250	13669	230532	40.6
	TOTAL (ALL INDIA)	2647722	1899576	490387	948888	1290148	518126	772022	8296284	10.9

Source: Crime in India Data.

Annexure

Total number of SLL Cases Reported (CR), Cases Chargesheeted (CS), Cases in which Final Report Submitted (FR), Cases Pending for Investigation at the end of year (PI), Cases Trial Completed (TC), Cases Convicted (CV), Cases Acquitted or Discharged (AQ) and Cases Pending for Trial at the end of the year (PT) and Percentage Variation (PVR) during 2011

Sl. No.	State/UT	CR	CS	FR	PI	TC	CV	AQ	PT
1	2	3	4	5	6	7	8	9	10
1.	Andhra Pradesh	262024	270129	1482	22626	265887	240803	25084	33259
2.	Arunachal Pradesh	69	73	22	90	9	5	4	770
3.	Assam	1608	719	652	6492	848	75	773	8240
4.	Bihar	11737	13651	1692	9459	6134	1728	4406	53151
5.	Chhattisgarh	273283	273048	68	453	204869	199383	5486	49987
6.	Goa	2833	2789	60	336	2692	2094	598	5032
7.	Gujarat	221212	222333	296	21720	164818	115420	49398	1404460
8.	Haryana	22235	20307	1229	2413	32025	20980	11045	68013
9.	Himachal Pradesh	4563	3803	177	1509	3443	1422	2021	20405
10.	Jammu and Kashmir	2086	1928	153	1821	1537	621	916	16450
11.	Jharkhand	3665	3370	677	2790	2860	1148	1712	8098
12.	Karnataka	17233	15943	542	3377	13591	7118	6473	36839
13.	Kerala	246633	235855	3547	10932	153704	140128	13576	347509
14.	Madhya Pradesh	118319	118099	240	293	123486	113034	10402	70597
15.	Maharashtra	130222	128046	1383	50288	114258	20396	93862	1157601
16.	Manipur	1218	228	174	5145	60	33	27	2020
17.	Meghalaya	132	83	15	584	84	47	37	965
18.	Mizoram	908	872	1	61	363	345	18	787

102 *Written Answers to* [RAJYA SABHA] *Unstarred Questions*

1	2	3	4	5	6	7	8	9	10
19.	Nagaland	342	301	17	139	813	774	39	367
20.	Odisha	12353	12136	104	9871	8306	963	7343	70638
21.	Punjab	16406	16910	219	5358	17781	13768	4013	55046
22.	Rajasthan	58982	46887	2499	1657	47443	44441	3002	111549
23.	Sikkim	171	154	0	30	210	201	9	88
24.	Tamil Nadu	526208	271643	210254	62875	254849	228808	26041	88674
25.	Tripura	148	144	11	63	109	40	69	553
26.	Uttar Pradesh	1890833	1863266	27840	8911	1963071	1902152	60919	1065814
27.	Uttarakhand	78296	77717	475	325	88296	87783	513	29557
28.	West Bengal	11635	7205	1078	12342	2941	832	2109	55444
TOTAL (STATES)		3915354	3607639	254907	241960	3474487	3144592	329895	4761913
29.	Andman and Nicobar Islands	3772	3894	3	361	11456	11456	0	21237
30.	Chandigarh	687	757	1	391	620	540	80	1065
31.	Dadra and Nagar Haveli	19	8	0	19	2	2	0	150
32.	Daman and Diu	11	7	1	17	9	0	9	35
33.	Delhi UT	5896	5871	106	9499	9731	6465	3266	117487
34.	Lakshadweep	11	12	0	3	9	7	2	34
35.	Puducherry	1404	1354	2	92	1141	1026	115	1021
TOTAL (UTs)		11800	11903	113	10382	22968	19496	3472	141029
TOTAL (ALL INDIA)		3927154	3619542	255020	252342	3497455	3164088	333367	4902942

Total number of SLL Cases Reported (CR), Cases Chargesheeted (CS), Cases in which Final Report Submitted (FR), Cases Pending for Investigation at the end of year (PI), Cases Trial Completed (TC), Cases Convicted (CV), Cases Acquitted or Discharged (AQ), Cases Pending for Trial at the end of the year (PT) and Percentage Variation (PVR) during 2012

Sl. No.	State/UT	CR	CS	FR	PI	TC	CV	AQ	PT	PVR
1	2	3	4	5	6	7	8	9	10	11
1.	Andhra Pradesh	55235	64601	2312	7968	73341	63974	9367	22912	-78.9
2.	Arunachal Pradesh	84	58	11	105	20	7	13	808	21.7
3.	Assam	1974	978	499	6924	1010	115	895	8208	22.8
4.	Bihar	13657	12988	1079	7773	5926	1651	4275	59892	16.4
5.	Chhattisgarh	264017	264134	56	275	262401	257088	5313	50086	-3.4
6.	Goa	2329	2105	41	515	2532	1560	972	4600	-17.8
7.	Gujarat	232528	226652	682	26856	166054	107643	58411	1464310	5.1
8.	Haryana	29733	28517	1290	2020	47461	37192	10269	49069	33.7
9.	Himachal Pradesh	3380	3656	110	987	3417	1429	1988	20615	-25.9
10.	Jammu and Kashmir	1950	1703	181	1822	2821	1425	1396	15323	-6.5
11.	Jharkhand	4490	3317	593	3322	3134	1057	2077	8209	22.5
12.	Karnataka	17795	16065	283	4270	16087	7619	8468	36739	3.3

1	2	3	4	5	6	7	8	9	10	11
13.	Kerala	352289	348947	3575	10456	215819	205952	9867	478425	42.8
14.	Madhya Pradesh	104510	104245	243	314	98239	86477	11762	74990	-11.7
15.	Maharashtra	130980	128626	1620	50599	119781	19539	100242	1137058	0.6
16.	Manipur	1497	320	276	6046	65	30	35	2256	22.9
17.	Meghalaya	204	136	23	629	63	56	7	1030	54.5
18.	Mizoram	696	666	2	89	1122	955	157	331	-23.3
19.	Nagaland	325	304	41	119	300	253	37	371	-5.0
20.	Odisha	16003	14328	173	10893	8211	934	7217	76755	29.5
21.	Punjab	23677	17914	413	10596	17365	13270	4095	55546	44.3
22.	Rajasthan	71604	51750	5184	2010	49312	46501	2811	113702	21.4
23.	Sikkim	210	176	65	0	95	48	47	169	22.8
24.	Tamil Nadu	549064	313440	190129	69205	304246	271558	32688	84892	4.3
25.	Tripura	207	187	28	55	165	46	119	575	39.9
26.	Uttar Pradesh	1626067	1598754	24669	10895	1374931	1322318	52613	1289558	-14.0
27.	Uttarakhand	126538	124935	1395	520	129457	128834	623	24613	61.6

28.	West Bengal	12334	9770	1741	13057	3470	1056	2414	61689	6.0
	Total (States)	3643377	3339272	236714	248320	2906845	2578667	328178	5142731	-6.9
29.	Andman and Nicobar Islands	2186	2394	6	147	2635	2542	93	20996	-42.0
30.	Chandigarh	1467	1412	17	416	1239	1194	45	1238	113.5
31.	Dadra and Nagar Haveli	21	27	0	13	25	2	23	152	10.5
32.	Daman and Diu	13	12	0	18	9	0	9	38	18.2
33.	Delhi UT	6080	5592	127	9840	9237	5711	3526	113842	3.1
34.	Lakshadweep	30	10	6	17	8	6	2	35	172.7
35.	Puducherry	1197	1156	1	95	1121	647	474	1055	-14.7
	Total (UTs)	10994	10603	157	10546	14274	10102	4172	137356	-6.8
	Total (ALL INDIA)	3654371	3349875	236871	258866	2921119	2588769	332350	5280087	-6.9

Source: Crime in India Data.

Total number of SLL Cases Reported (CR), Cases Chargesheeted (CS), Cases in which Final Report Submitted (FR), Cases Pending for Investigation at the end of year (PI), Cases Trial Completed (TC), Cases Convicted (CV), Cases Acquitted or Discharged (AQ) Cases Pending for Trial at the end of the year (PT) and Percentage Variation (PVR) during 2013

Sl. No.	State/UT	CR	CS	FR	PI	TC	CV	AQ	PT	PVR
1	2	3	4	5	6	7	8	9	10	11
1.	Andhra Pradesh	47690	38134	5799	8833	36282	24124	12158	23277	-13.7
2.	Arunachal Pradesh	142	108	21	118	31	22	9	883	69.0
3.	Assam	2386	1141	588	7572	1067	82	985	8282	20.9
4.	Bihar	17506	13688	1463	9088	5848	1677	4171	67569	28.2
5.	Chhattisgarh	232949	232667	112	445	232218	227292	4926	50297	-11.8
6.	Goa	3200	2999	81	629	3046	2211	835	4551	37.4
7.	Gujarat	255801	252875	409	29332	173609	114956	58653	1543410	10.0
8.	Haryana	49145	31499	6055	13400	30767	24344	6423	49738	65.3
9.	Himachal Pradesh	1983	2299	117	465	2983	1226	1757	19858	-41.3
10.	Jammu and Kashmir	1517	1346	129	1802	2580	785	1795	14079	-22.2
11.	Jharkhand	5900	4199	736	4175	3415	1057	2358	8858	31.4
12.	Karnataka	22710	20690	400	5288	17244	10090	7154	40132	27.6

13.	Kerala	406848	401778	1829	13262	279932	267906	12026	595534	15.5
14.	Madhya Pradesh	91191	90831	270	401	82590	73583	9007	82393	-12.7
15.	Maharashtra	124124	118368	1465	54584	103907	19670	84237	1129622	-5.2
16.	Manipur	752	234	492	6072	420	202	218	2070	-49.8
17.	Meghalaya	209	107	54	677	54	41	13	1080	2.5
18.	Mizoram	564	542	17	94	465	393	72	408	-19.0
19.	Nagaland	480	383	27	189	327	286	41	427	47.7
20.	Odisha	18466	18353	225	10198	7856	728	7128	87252	15.4
21.	Punjab	27616	21592	301	16195	16888	13300	3588	59711	16.6
22.	Rajasthan	72155	51365	2996	4636	46565	44104	2461	118133	0.8
23.	Sikkim	284	250	9	25	278	195	83	64	35.2
24.	Tamil Nadu	493099	311200	172420	54643	322436	291271	31165	65150	-10.2
25.	Tripura	336	290	20	81	150	71	79	712	62.3
26.	Uttar Pradesh	1916743	1889531	24563	12936	1717012	1677858	39154	1462029	17.9
27.	Uttarakhand	168414	167666	795	466	168929	166392	537	23346	33.1
28.	West Bengal	19618	14327	2664	15507	3705	1511	2194	72273	59.1

1	2	3	4	5	6	7	8	9	10	11
	TOTAL (STATES)	3981828	3688462	224057	271113	3260604	2967377	293227	5531138	9.3
29.	Andman and Nicobar Islands	2046	1954	11	228	2008	1933	75	20942	-6.4
30.	Chandigarh	1355	1272	8	486	1339	1248	91	1171	-7.6
31.	Dadra and Nagar Haveli	15	16	0	12	16	1	15	152	-28.6
32.	Daman and Diu	21	15	0	24	5	0	5	47	61.5
33.	Delhi UT	6616	5260	140	11038	8269	5348	2921	110830	8.8
34.	Lakshadweep	22	25	0	14	26	14	12	33	-26.7
35.	Puducherry	753	717	10	97	837	656	181	928	-37.1
	TOTAL (UTs)	10828	9259	169	11899	12500	9200	3300	134103	-1.5
	TOTAL (ALL INDIA)	3992656	3697721	224226	283012	3273104	2976577	296527	5665241	9.3

Source: Crime in India Data.